

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH
AT HYDERABAD

OA.1/99

dated : 5-1-99

Between

K. Venkataramana

: Applicant

and

1. Union of India, rep. by
General Manager, SC Rly.
Rail nilayam, Secunderabad

2. Divnl. Rly. Manager
SC Rly, Vijayawada

3. Sr. Divnl. Round Officer
SC Rly, Vijayawada

4. Sr. Divnl. Mechanical Engr.(CW)
SC Rly. Vijayawada

5. T. Krishnamurthy
CDME, SC Rly,
Vijayawada

6. Md. Nabibuddin
CDME, SC Rly,
Vijayawada

: Respondents

Counsel for the applicant

: K.K. Chakravarthy
Advocate

Counsel for the respondents

: J.R. Gopal Rao
SC for Railways

Coram

Hon. Mr. Justice D.H. Nasir, Vice Chairman

Hon. Mr. H. Rajendra Prasad, Member(Admn.)

OA.1/99

dt.5-1-1999

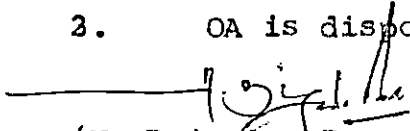
Order

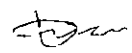
Oral order (per Hon. Mr. Justice D.H. Nasir, Vice Chairman)

Heard.


1. It appears that the applicant approached the Tribunal with a grievance that his name in the Seniority List was overlooked, which resulted in the opportunity of promotion being denied to him. It further appears that the applicant has already made representations in this regard to the respondents but the same has not been disposed of. In view of the matter interest of justice will be served if Respondent-3 is directed to take take into consideration the representations of the applicant and decide the same within eight weeks from the date of receipt of copy of this order. Ordered accordingly.

2. OA is disposed of. No costs.


(H. Rajendra Prasad)
Member (Admn.)


(D.H. Nasir)
Vice Chairman

Dated : January 5, 99
Dictated in Open Court


7-1-99

sk

97/11-99

II COURT

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

- ① Hve
- ② Dr (A)
- ③ Spene

THE HON'BLE SHRI ~~R. RANGARAJAN~~ : ~~M(A)~~ ^{DA Nasir - (Vice-Chairman)}

AND

THE HON'BLE SHRI ~~B. S. JAI PARAMESWAR~~ : ~~M(J)~~ ^{H. Rajendra Prasad M (CA)}

DATED: 5-1-99

ORDER/JUDGMENT

MA/R.A./C.P.No.

9
(11 copies)

in

OA. NO. 1199

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED

DISPOSED OF WITH DIRECTIONS
DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED.

NO ORDER AS TO COSTS

SRR

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
प्रवण / DESPATCH
13 JAN 1999
हैदराबाद न्यायपीठ
HYDERABAD BENCH